

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

0 A- 804/92

New Delhi this the 4th day of June, 1997

16

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri N.Sahu, Member (A)

Shri Surinder Kumar
s/o Shri Bishan Dass
Booking Clerk
Railway Station,
Northern Railway,
Taraori.

(By Advocate Shri B.S. Mainee)

... Applicant

V_S

Union of India : Through

1. The General Manager
Northern Railway,
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi

(By Advocate Shri H.K. Gangwani)

... Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri H.K.Ganguani, learned counsel for the respondents has submitted that the reliefs prayed for by the applicant in the O.A. have been granted to him. Shri Maines, learned counsel for the applicant also submits that he has been informed of the position by the applicant.

2. In view of the above, nothing further survives in the O.A. O.A. is accordingly dismissed as having become infructuous.

Amber

(N.Sahu)
Member (A)

Jakob Smidt

(Smt. Lakshmi Swaminathan)
Member (J)

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